NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1359/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.09.2017

NAME OF THE PARTIES:

First Impression

V/s.

Dilip Chhabria Design Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

18 Mr. Chetan Advocates

Mendadhar for the facilitate

11b. Joy Legal Petitioner

Consultants

ORDER

CP No.1359 / I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has reported that this date of hearing has not been intimated to the Corporate Debtor, the Petitioner is hereby directed to intimate next date of hearing to the Corporate Debtor as prescribed under the Adjudicating Authority Rules.

List this matter on 21.9.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)